

ITEM NO.106

COURT NO.6

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 10904-10905/2025

PRASHANT KUMAR VERMA

Appellant(s)

VERSUS

JIVAN BIMA RASHTRIYA SAHAKARI
AVAS SAMITI LIMITED & ANR.

Respondent(s)

IA No. 146517/2024 - EXEMPTION FROM FILING O.T.
IA No. 146519/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

WITH

C.A. No. 10913/2025 (III-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
158668/2024

FOR EXEMPTION FROM FILING O.T. ON IA 158669/2024

IA No. 158668/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 158669/2024 - EXEMPTION FROM FILING O.T.

C.A. No. 10916/2025 (III-A)

FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
180594/2024

FOR EXEMPTION FROM FILING O.T. ON IA 180596/2024

FOR PERMISSION TO FILE PETITION (SLP/TP/WP/..) ON IA 180599/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
180602/2024

FOR APPLICATION FOR SUBSTITUTION ON IA 180605/2024

FOR SETTING ASIDE AN ABATEMENT ON IA 180606/2024

FOR APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION
FOR SETTING ASIDE THE ABATEMENT ON IA 180608/2024

IA No. 180594/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 180596/2024 - EXEMPTION FROM FILING O.T.

IA No. 180602/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10908/2025 (III-A)

FOR EXEMPTION FROM FILING O.T. ON IA 146458/2024

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 146460/2024

IA No. 146458/2024 - EXEMPTION FROM FILING O.T.

IA No. 146460/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES

C.A. No. 10917/2025 (III-A)

IA No. 171426/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED

JUDGMENT

IA No. 171424/2024 - EXEMPTION FROM FILING O.T.

**IA No. 171428/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

C.A. No. 10912/2025 (III-A)

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
164374/2024**

FOR EXEMPTION FROM FILING O.T. ON IA 164376/2024

**IA No. 164374/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

IA No. 164376/2024 - EXEMPTION FROM FILING O.T.

C.A. No. 10906-10907/2025 (III-A)

FOR EXEMPTION FROM FILING O.T. ON IA 146414/2024

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
146417/2024**

IA No. 146414/2024 - EXEMPTION FROM FILING O.T.

**IA No. 146417/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

C.A. No. 10909-10910/2025 (III-A)

FOR EXEMPTION FROM FILING O.T. ON IA 149656/2024

**FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
149657/2024**

IA No. 149656/2024 - EXEMPTION FROM FILING O.T.

**IA No. 149657/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

C.A. No. 10918/2025 (III-A)

**IA No. 172906/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

IA No. 172905/2024 - EXEMPTION FROM FILING O.T.

**IA No. 172925/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

C.A. No. 10919/2025 (III-A)

**IA No. 183671/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

IA No. 183674/2024 - EXEMPTION FROM FILING O.T.

**IA No. 183675/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

C.A. No. 10914/2025 (III-A)

**FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
168154/2024 FOR EXEMPTION FROM FILING O.T. ON IA 168156/2024 FOR
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA
168157/2024**

**IA No. 168154/2024 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT**

IA No. 168156/2024 - EXEMPTION FROM FILING O.T.

**IA No. 168157/2024 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES**

C.A. No. 10915/2025 (III-A)

FOR EXEMPTION FROM FILING O.T. ON IA 178933/2024

FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES ON IA 178938/2024

IA No. 178933/2024 - EXEMPTION FROM FILING O.T.

IA No. 178938/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

C.A. No. 10911/2025 (III-A)

FOR PERMISSION TO FILE LENGTHY LIST OF DATES ON IA 154327/2024

FOR EXEMPTION FROM FILING O.T. ON IA 154329/2024

IA No. 154329/2024 - EXEMPTION FROM FILING O.T.

IA No. 154327/2024 - PERMISSION TO FILE LENGTHY LIST OF DATES

Diary No(s). 59012/2024 (XI)

IA No. 330503/2025 - CONDONATION OF DELAY IN FILING

IA No. 330505/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

IA No. 330502/2025 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 330501/2025 - EXEMPTION FROM FILING O.T.

Date : 08-04-2026 These matters were called on for hearing today.

**CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ALOK ARADHE**

**For Appellant(s) : Mr. Ashish Pandey, AOR
Mr. Shubham Saxena, Adv.
Mr. Ashutosh Bhardwaj, Adv.
Mr. Parteek Rai, Adv.
Mr. Anmol Goyal, Adv.**

**Ms. Rachana Srivastava, Sr. Adv.
Mr. Anurag Kashyap, Adv.
Mrs. Mona K. Rajvanshi, AOR**

**Ms. Jyoti Dastidar, AOR
Ms. Shaivya Singh, Adv.**

**Mr. Divyadeep Chaturvedi, AOR
Mr. Omkar Shrivastava, Adv.
Mr. Ayush Kumar Dubey, Adv.**

**For Respondent(s) : Mr. Punit Vinay, AOR
Mr. Prashant Bhati, Adv.
Mr. Antariksh Singh, Adv.**

**Mr. Prasanna S., AOR
Ms. Injila Muslim Zaidi, Adv.
Mr. Maamidi Ashish Reddy, Adv.**

Ms. Apoorva Singh, Adv.
Mr. Prasanna B, Adv.

Ms. Pooja Dhar, AOR
Mr. Rohan Thawani, Adv.
Ms. S. Ambica, Adv.

Mr. Talha Abdul Rahman, AOR
Mr. Siddharth Sharma, Adv.
Mr. Faizan Ahmed, Adv.
Mr. Sudhanshu Tewari, Adv.
Mr. Shuktiz Sinha, Adv.

Mr. Lalan Chaudhary, Adv.
Ms. Kunal Shrivastava, Adv.
Mr. Rajesh Tiwari, Adv.
Mr. Nishant Anshul, Adv.
Mr. Ram Lal Roy, AOR

UPON hearing the counsel the Court made the following
O R D E R

List tomorrow (i.e., on 09.04.2026.)

(KAPIL TANDON)
COURT MASTER (SH)

(NIDHI WASON)
ASSISTANT REGISTRAR